

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 1056

Dated: 05.02.2016

The monthly wages of the Daily Rated Workers engaged in the District/Subordinate Courts have remained unpaid for some time. Therefore, it is impressed upon all the Principal District and Sessions Judges in the State of Jammu and Kashmir to project their demands on that count. It shall also include the Courts functioning within their territorial limits. This information shall be communicated on the 8th day of February, 2016 or earlier.

By Order



(M. K. Hanjura)
Registrar General

Dated : 05.02.2016

No. 36213-35/AC

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, for information of His Lordship.
2. All the Principal District & Sessions Judges, for information and necessary action.



Deputy Registrar (Accounts) 5/2/16